GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2 TO BE ANSWERED ON 19.07.2021

ESIC HOSPITAL IN THOOTHUKKUDI

2. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has decided to give the construction work of the 100-bedded ESIC Hospital in Thoothukkudi to CPWD, if so, the present status of the hospital project;
- (b)whether the construction work has started in the proposed site and if so, the details thereof; and
- (c)if not, the reasons therefor?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV)

(a): Employees' State Insurance Corporation (ESIC) had assigned the construction work of 100 bedded ESI Hospital at Thoothukkudi on deposit work basis to Central Public Works Department (CPWD). It was approved in the 162nd meeting of the ESI Corporation held on 31.07.2014.

Subsequently, the ESI Corporation, in its 164th meeting held on 18.02.2015, approved further revision of norms for setting up of ESI hospitals. As per the revised norms, 50,000 Insured Persons (IPs) are required for setting up of a 100 bedded ESI hospital. As Thoothukkudi was having less than 50000 IPs, the proposal of construction of the hospital was deferred till the number of IPs reaches the prescribed level of 50000 IPs.

On reaching the number of IPs in Thoothukkudi as 61,663 as on 31.03.2020, the ESIC approved the construction of 100 bedded hospital at Thoothukkudi and issue of a fresh Expression of Interest for empaneling Public Sector Units as Project Implementation Agencies.

(b) & (c): The construction work has not started. It starts after empanelment of Public Sector Units as project implementation agencies and after competitive bidding among them in accordance with GFRs provisions.
